(ii) emphasis on correct documentation and securing of the relevant documents with the wagons;

(iii) provision of brackets inside wagons for putting in additional labels;

(iv) proper rivetting of wagons and E.P. locking of wagons carrying valuable goods so as to prevent running train thefts;

(v) loading of goods damageable by wet in watertight wagons and speedy repair of wagons that are not watertight;

(vi) insistence on provision of dunnage where required; in the case, for instance, of wagonload consignments of sugar, grain and pulses and oil seeds;

(vii) taking of special precautions when damageable goods are transported in open wagons, such as, covering them securely with tarpaulins and, where necessary, providing escort;

(viii) ensuring padlocking of luggage vans, parcel vans, etc.

(ix) educating staff and labour in careful handling of goods and organizing now and again 'stop rough handling' and 'stop rough shunting' campaigns;

(x) stressing the need for proper supervision and careful tallying of packages during loading and unloading.

2. As indirectly bearing on claims, the speed of transit is kept under watch. Apart from the provision of distinctive 'Paste-on' labels, like 'Perishables' and 'Push on' and efforts made from day to day to speed up transit, particularly of perishables and long distance traffic, zonal railways have in the Headquarters Office a committee made up of two senior scale officers, one Commercial and one Operating, who study time actually taken in transit, and, where it is excessive, initiate remedial action.

3. Arrangements for the safety of goods are also given due attention. The measures taken include provision of protective walls and better lighting and posting of R.P.F. personnel in goods sheds, parcel offices and yards. Trains carrying valuable goods through areas known for crime are provided armed escort.

4. for prevention of damage by wet, more and more covered accommodation is being provided in goods sheds and parcel offices.]

रेल कर्मचारियों के भविष्य निधि और अनुग्रह धन के मामले

260 **श्री भगवत नारायण भार्गव :** क्या रेल मंत्री यह बताने की कृपा करेंगे कि भिन्न-भिन्न रेलवे के अवकाश-प्राप्त अथवा मृत कर्मचारियों के भविष्य निधि और अनुग्रह-धन के कितने मामले 31 दिसम्बर, 1965 को पड़े हुए थे और ऐसे मामले किन-किन तारीखों से बिना तय हुए पड़े हैं ?

†[PROVIDENT FUND AND GRATUITY CASES OF RAILWAY EMPLOYEES

260. SHRI B. N. BHARGAVA: Will the Minister of RAILWAYS be pleased to state the number of cases pending on different Railways on 31st December, 1965 regarding the payment of Provident Fund and Gratuity of the employees who had retired or expired and the dates since when these cases are lying unsettled ?]

रेल मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : सूचना मंगाई जा रही है और सभा पटल पर रख दी जायेगी ।

†[THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH): Information is being collected and will be laid on the Table of the Sabha.]

मंत्रालयों की जरूरत की मशीनरी का देश में ही निर्माण

261. **श्री भगवत नारायण भार्गव :** क्या संभरण तथा तकनीकी विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) विभिन्न मंत्रालयों के संस्थाओं के लिये विशेषतया उद्योग, कृषि, स्वास्थ्य और रक्षा मंत्रालयों के लिये जिस मशीनरी की, यंत्रों की, औजारों की और फालतू पुर्जों की जरूरत पड़ती है, उनका देश में ही निर्माण हो और उन्हें विदेशों से आयात न करना पड़े, इसके लिये क्या कोई योजना सरकार के विचाराधीन है ; और

†[ ] English translation.